NATIONAL LAW UNIVERSITY, DELHI

CENTRE FOR CORPORATE LAW, GOVERNANCE AND FINANCIAL LAWS

CALL FOR BLOG

SUBMISSIONS

CCLGFL Blog

The Blog invites analytical contributions on contemporary developments in corporate, governance and financial laws from students, academics, and practitioners. Submissions are accepted on a rolling basis.

Word Limit	Citation Format	Deadline
1200 - 1500 Words	Hyperlinks in Body	Rolling submissions

THEMES

- Corporate Law
- Corporate Governance
- Securities Laws
- Banking and Finance Law
- Insolvency Laws

GUIDELINES

1. Submissions must be made exclusively through the designated Google Form. (Filename must be Title_CCLGFL Blog, max 10 words, anonymous, no metadata identification).
2. Submissions must be in .doc or ,docx format.
3. Manuscripts must be formatted in Times New Roman, 12-point font, with 1.5 line spacing.
4. Co-authorship is permitted upto a maximum of two (2) authors.
5. Submissions must be original, analytical, and unpublished elsewhere.

WEBSITE

https://cclgflblog.nludelhi.ac.in/

FOR QUERIES:

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